

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00006/2018

DATED THIS THE 17TH DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

MB.Hatti,
S/o Basappa,
Aged about 48 years,
Ex-GDS BPM, Kadampur BO,
a/w Gadag City SO,
(now removed from service)
Residing at Huilgol
Gadag 582 102.Applicant

(By Shri,AR.Holla..... Advocate)

Vs.

1. Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2.The Postmaster General,
N K Region,
Dharwad 580001.

3.The Superintendent of Post Offices,
Gadag Divison,
Gadag 582 101. ...Respondents

(By Shri Vishnu Bhat, Sr.Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Heard. After hearing the matter in detail on earlier days we had summoned the applicant today and the learned counsel for the applicant has produced him. Therefore, with the help of a Translator, we had asked him how much was the shortage? He would say that the shortage was about Rs.7200/- , but later on his brother had repaid the amount. On further questions also, he reiterated this stand in front of the whole court including his counsel.
2. That settles the matter. If there is shortage, then it an infraction, then the punishment will lie. OA is without merit. OA is dismissed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.06/2018

Annexure A-1: Copy of the order dated 10.1.2005.

Annexure A-2: Copy of the memo dated 2.5.2005.

Annexure A-3: Copy of the Inquiry Report dated 5.2.2007.

Annexure A-4: Copy of the order dated 13.2.2007.

Annexure A-5: Copy of applicant's representation dated 27.3.2007.

Annexure A-6: Copy of the order dated 11.6.2007

Annexure A-7: Copy of applicant's representation dated 23.1.2008.

Annexure A-8: Copy of the order dated 12.3.2009.

Annexure A-9: Copy of the order dated 18.3.2009.

Annexure A-10: Copy of the Inquiry Report dated 4.1.2011.

Annexure A-11: Copy of the order dated 24.1.2011.

Annexure A-12: Copy of the representation dated 12.02.2011.

Annexure A-13: Copy of the order dated 29.6.2011.

Annexure A-14: Copy of the order dated 15.7.2011.

Annexure A-15: Copy of applicant's revision petition dated 20.3.2017.

Annexure A-16: Copy of the order dated 06.6.2017.

Annexures referred to by the respondents in the Reply Statement

Annexure R1: Copy of report of Inquiry Officer.

Annexure R2: Copy of report of Inquiry Officer.

Annexure R3: Copy of written statement of the applicant dated 04.1.2005.

Annexure R4: Copy of written statement (deposition) of Sri V.M. Sankannavar.

Annexure R5: Copy of the deposition of Sri I.B. Angadi.

Annexure R6: Copy of the Daily Order Sheet No.6/1 dated 9.9.2010.

Annexure R7: Copy of the Branch Office Daily Account of Kadampur BO for 4th January 2005.

Annexure R8: Copy of the application dated 17.2.2005.

Annexure R9: Copy of the Memo.

Annexure R10: Copy of the application dated 20.4.2005.

Annexure R11: Copy of the Memo.

Annexure R12 Copy of the order dated 29.6.2011.

Annexure R13 Copy of the order dated 12.7.2011.

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